GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO. 4740 TO BE ANSWERED ON 29TH MARCH, 2023

5G BASE STATIONS

4740. MS. NUSSRAT JAHAN:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the details of the number of 5G base stations deployed for 5G services by the telecom operators in West Bengal;
- (b) the steps being taken by the Government for better penetration of 5G across West Bengal; and
- (c) the details of the expected timeline by which the entire country shall be covered by the 5G network?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS (SHRI DEVUSINH CHAUHAN)

- (a) In the state of West Bengal, Telecom Service Providers (TSPs) have deployed 7830 base stations for 5G services.
- (b) In order to speed up the 5G networks rollout in the country including West Bengal, the Government has taken the following steps:-
 - (i) Procedure for SACFA clearance for Low Power Base Transceiver Station (BTS)/ small cells i.e Micro, Pico and Femto cells on existing street furniture/infrastructure has been simplified.
 - (ii) Procedure for application and time-bound permission for usage of street furniture for installation of small cells and telegraph line has been specified in Indian Telegraph Right of Way (Amendment) Rules, 2022.
 - (iii)GatiShakti Sanchar portal has been launched to facilitate and expedite Right of Way permissions, by providing a single interface between all stake holders including Central and State/UT Government(s), Local bodies, and Service Providers.
- (c) As per the Notice Inviting Application (NIA) dated 15-06-2022 for auction of spectrum and the license conditions, the rollout obligations are required to be met over a period of five years, in a phased manner, from the date of allocation of spectrum. Further expansion of mobile networks beyond the mandatory rollout obligations and the cost involved depends on the techno-commercial consideration of the Telecom Service Providers (TSPs).
